

Only 10 percent of epileptic cases need costlier medicines.

(d) Government has taken steps to improve the maternal and child health which will contribute in reducing such cases.

Catering Corporation

1688. SHRI RAM KAPSE : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have taken a decision to create a Railway Catering Corporation;

(b) if so, the details thereof; and

(c) if not, the time by which it is likely to be finalised?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) to (e) The proposal is in a conceptual stage.

World Bank Assistance to Hospitals

[Translation]

1689. SHRI RAJENDRA AGNIHOTRI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Uttar Pradesh and Madhya Pradesh Government have submitted a proposal to World Bank demanding the opening of secondary hospitals in district of these States;

(b) whether the World Bank officials have visited these States :

(c) if so, whether these officials have found the project feasible during their visit and had accorded their approval or financing it; and

(d) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY) : (a) The Government of Uttar Pradesh had sent a brief proposal for upgrading secondary level hospitals in Uttar Pradesh with the World Bank Assistance. The State Government of Uttar Pradesh has since been advised to submit a revised proposal in keeping with the requirements for World Bank aided projects.

The Govt. of Madhya Pradesh has recently submitted a proposal for upgradation of secondary level hospitals in the State.

(b) to (d) There has been no visits to these States connected with the proposed projects which are at the formative stages.

[English]

Legislation on Population Explosion

1690. SHRI RAMAKRISHNA KONATHALA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government are planning to bring legislation to contain population; and

(b) if so, the details thereof and the time by which it is likely to be introduced?

THE MINISTER OF HEALTH AND FAMILY

WELFARE (SHRI A.R. ANTULAY) : (a) and (b) There is no new proposal, at present, to move legislation for containment of the growth or population.

Shrimp Resources

1691. SHRI GOPI NATH GAJAPATHI : Will the PRIME MINISTER be pleased to state :

(a) whether the Remote Sensing Technology is used for locating Shrimp Resources in some States :

(b) if so, the details thereof; and

(c) whether the Government propose to popularise the shrimp locating technology?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI) : (a) and (b) Yes, Sir. Remote Sensing based information on various coastal wetland features, scientifically analysed and integrated with other socio-economic information, is being utilised for locating suitable sites for brackish water aquaculture development including shrimp farming in selected maritime states of the country. Remote Sensing Technology is also being used for identification of potential areas for fishereis, including shrimps along the coasts.

(c) Dissemination of Satellite derived forecast/ information is done with close involvement of Fishery Departments of various State Governments, Fishery agencies and Fishermen associations.

Unauthorised Construction

1692. SHRI RAJNATH SONKAR SHASTRI : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to refer to answer given to Unstarred Question No. 982 August 7, 1995 regarding illegal construction and state :

(a) whether information has since been collected;

(b) if so, the details thereof and the action taken thereon;

(c) if not, the reasons for the delay and time by which information is likely to be collected and laid on the Table of the House;

(d) the number of cases of illegal/unauthorised construction during 1994 and 1995 and conversion of residential houses into commercial complex, area-wise; and

(e) the reasons for these constructions not being checked and the action proposed to be taken against the officials responsible therefor with the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DEPARTMENT OF URBAN DEVELOPMENT) (SHRI R.K. DHAWAN) : (a) Yes, Sir.

(b) and (c) MCD, DDA, L&DO and NDMC have reported that no detailed surveys with regard to large scale illegal constructions and/or conversion of residential houses into commercial premises in various localities of Delhi have been conducted by them. However, DDA has reported that